## Haldia Fertilizer project

3329. SHRI SUKOMAL SEN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have taken any decision to stop incurring all expenditure except for wages and salaries of the employees of Haldia Fertilizer Plant; and

(b) if so, what are the **reasons** therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILI-ZER IN THE MINISTRY OF AGRI-CULTURE (SHRI R. PRABHU): (a) and (b) Yes, Sir. Pending a comprehensive review the Hindustan Fertilizer Corporation Limited has been asked not to incur any more expenditure on commissioning activities but to confine the expenditure to payment of wage<sub>6</sub> and similar standing expenses only.

The review has become necessary in view of heavy cost overrun and delay in commissioning.

## Shifting of the office of the Ganga Flood Control Commission from Patna to Delhi

3330. SHRI S. S. AHLUWALIA: Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether it is a fact that officers of the Central Water Engineering Services are very reluctant to acsept the posting in Ganga Flood Control Commission located at Patna and senior posts are lying vacant for long duration;

(b) whether it is also a fact that the above posts are being filled up on deputation from Bihar Government and deputationists are compelled to continue even after expiry of the normal term of deputation; and

(c) if so, whether any proposal is under Government's consideration to shift office of the Ganga Flood Control Commission from Patna to Delhi?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND): (a) No. Sir. Out of 36 posts sanctioned for the Ganga Flood Control Commission which are encadred in the Central Water Engineering (Group 'A') and (Group 'B') services, 31 posts are at present filled up. One post of Member and two posts of Deputy Directors in the Commission could not filled up for some time on account of shortage of officers. The post of Chairman and one post of Assistant Director have fallen vacant only recently.

(b) No, Sir. Out of the 31 officers at the level of Extra Assistant Directors and above, only 2 officers from the Government of Bihar are working as Directors on deputation basis with the Commission. The permissible term of deputation in their cases is not yet over.

(c) No such proposal is under Government's consideration

## Ancestral home of Shrimati Kamla Nehru

3331. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(b) if so, whether there is any proposal under Government's consideration to declare this house a national memorial; and

(c) what is the latest position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

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